

SHRI H. N. BAHUGUNA : I had asked a specific question. If the Hon. Minister will remember, I had said that in Calcutta they brought down the supply of coinage from a particular size to another size I asked : Why did they do it in Calcutta ? Did they do the same in other branches also and, if so, at what rate ?

SHRI JANARDHANA POOJARY : There are shortages in certain areas, in certain pockets. We have to see the requirement and, after seeing the requirement, we have to supply. The Reserve Bank of India is seized of the matter. Thereafter, after seeing the position there, they are supplying in adequate quantity. I assure the House that there will not be any politics so far as this aspect is concerned. We are interested in the welfare of the people.

mittee to get in touch with the External Affairs Minister.

But he has expressed his inability on the 21st December because that will be the day when all the Foreign Ministers will be here. I have discussed with some of the Leaders of the Opposition. It could be taken up later on after the Conference.

13.22 hrs.

The Lok Sabha adjourned for Lunch till Twenty-Five Minutes past Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at Twenty-Eight minutes past Fourteen of the Clock.

[MR. DEPUTY SPEAKER *in the Chair*]

BUSINESS ADVISORY COMMITTEE

Fifty First Report

The Minister of Parliamentary Affairs, Sports and Works and Housing (SHRI BUTA SINGH) : Sir, I beg to move.

“That this House do agree with the Fifty-first Report of the Business Advisory Committee presented to the House on the 15th November, 1982.”

MR. DEPUTY SPEAKER : The question is :

“That this House do agree with the Fifty-first Report of the Business Advisory Committee presented to the House on the 15th November 1983.”

The Motion was Adopted.

SHRI BUTA SINGH : Sir, there is just a slight amendment with the consent of the leaders of the Opposition in regard to the last item in the Report, that is, international situation to be discussed on 21st. I was asked by the Business Advisory Com-

MATTERS UNDER RULE 377

- (i) **Continuous power shortage in Karnataka and need for directing neighbouring States to provide sufficient powerful.**

SHRI B. V. DESAI (Raichur) : Sir, the continuous power shortage in the State of Karnataka for the last so many years has put the State in a very bad shape. Repeated requests in this House to the Union Government for immediate and necessary help to the State of Karnataka for providing adequate power supply have not been considered so far. The neighbouring States of Maharashtra, Tamil Nadu and Andhra Pradesh have also not been providing the minimum required power to the State. The situation is becoming worse day by day and people and also the industrialists who have been greatly affected by the power shortage are worried over the closure of the industries. This has not only affected the industrialists or people of Karnataka but naturally affected India as the production is going down from day to day.

Sir, it is therefore, an urgent matter for consideration of the Union Government to direct the neighbouring States to provide sufficient power to the State to meet at least the minimum requirements and also the

Union Government should do something to solve this problem for ever.

- (ii) Non-payment of arrears to cane-growers in certain districts of Uttar Pradesh on account of sugarcane sold by them last year.

श्री महावीर प्रसाद (बांस गांव) :
उपाध्यक्ष महोदय, मैं आपके माध्यम से केन्द्रीय सरकार का ध्यान सम्पूर्ण उत्तर प्रदेश, विशेषकर पूर्वी उत्तर प्रदेश अर्थात् गोरखपुर, देवरिया, बस्ती, आजमगढ़ तथा अन्य जनपदों के परेशान गन्ना किसानों के सम्बन्ध में आकर्षित करना चाहता हूँ। श्रीमान्, जबकि नये वर्ष में गन्ने की पेराई शुरू होने जा रही है, फिर भी अभी तक गन्ने के किसानों को विगत वर्ष का मूल्य भुगतान नहीं किया गया है। आज सम्पूर्ण उत्तर प्रदेश सूखे और बाढ़ से ग्रस्त हो गया है। ऐसी हालत में उन सभी गन्ना किसानों की हालत अत्यन्त दयनीय हो गई है, जिन्हें गन्ने का बकाया मूल्य नहीं दिया गया है। इसलिए नये वर्ष के गन्ने की पेराई पर प्रतिकूल प्रभाव पड़ेगा।

अतः आपके माध्यम से केन्द्र सरकार का ध्यान आकृष्ट करते हुए निवेदन है कि अवि-लम्ब प्रदेशीय सरकार से बकाया मूल्य का भुगतान कराया जाए।

MR. DEPUTY SPEAKER : Mr. Lakkappa.

SHRI K. LAKKAPPA : Sir, this is a very important subject.

MR. DEPUTY SPEAKER : I know you always raise very important subjects.

- (iii) Need to direct CSIR laboratories to evolve technological processes useful to the Small Scale Units.

SHRI K. LAKKAPPA (Tumkur) : A vast network of scientific laboratories has been set up in our country. There is no monitoring organisation to assess in a systematic way how the technological processes evolved by these laboratories have given a boost to the country's industrial development. It is reported that 50 per cent of the newly developed technological processes have not attracted any industries and many of the rest have been given up by the industries after initial experiments with them. Only small entrepreneurs are attracted to the new processes but they abandon them finding them commercially not feasible or economically viable. Nearly 1300 processes have been released to industry so far but less than half of them were commercially exploited. The National Research Development Corporation could not find buyers for a large number of new processes passed on to it by the laboratories.

One reason for this is that the newly developed processes are suitable only for heavy industries, which are controlled by big monopoly business houses and which evolve industrial processes in their own research laboratories or import improved technologies.

All our laboratories should, therefore, concentrate their attention on developing processes which young entrepreneurs, investing a small capital, can take up and produce products for the use of economically weaker sections of our society at a reasonable cost. The C.S.I.R. laboratories should not undertake to evolve costly and also cumbersome technological processes in the larger interests of our country.

- (iv) Need to reduce the air fare on Air India planes on the Gulf-Trivandrum sector for the relief of Malayalees living in Gulf countries.

PROF. P J. KURIEN (Mavelikara) : I am drawing the attention of the Government to a problem being faced by the Malayalees working in the Gulf countries.